

more effective supervision of the inputs required.

(ii) Mobilisation of financial resources for larger outlay for power.

(iii) Betterment-cum-improvement programme for each thermal station must be undertaken.

(iv) Setting up of monitoring committee headed by Chief Ministers for reviewing the process of action and programme of the State Electricity Boards.

(v) Improvement in the management of SEBs and introduction of Professionalisation.

(vi) The power sector should be insulated from industrial discord and disharmony and steps must be taken to improve the law and order position and Industrial relations in the power sector.

(c) The Minister for Industry has been requested to ensure timely supplies by the main equipment suppliers so that delayed equipment supplies do not become the reason for the non commissioning of the projects on schedule.

(d) The State Governments of Orissa, Karnataka, Maharashtra, Rajasthan and Tamil Nadu have informed that efforts are being made for the implementation of these suggestions. During the Conference of Power Ministers' held in November 1980, all the States indicated the steps taken by them to formulate and implement betterment-cum-renovation programme in all the thermal stations.

#### Supply of copies of Parliamentary Questions to drug companies

4116. SHRI SANAT KUMAR MANJAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he is aware of the arrangements existing between his

Ministry and the Delhi-based representatives of big Drug Companies under which the latter are being supplied not only copies of replies to Questions in Parliament relating to the Drug Industry but also minutes of informal Consultative Committee meetings of his Ministry, and at times even advance copies of questions to be asked in Parliament;

(b) if so, whether these arrangements have his or anyone else's approval; and

(c) if not, what steps he proposes to take to stop such malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) There are no arrangements approved or other-wise of the type referred to.

(b) and (c). Does not arise.

#### बिहार में दूरदर्शन केन्द्र

4117. श्री रामावतार शास्त्री : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान पटना से प्रकाशित दिनांक 7 नवम्बर, 1980 के हिन्दी दैनिक नगर संस्करण "जनशक्ति" के पृष्ठ 3 पर "दूरदर्शन केन्द्र निर्माण के मामले में बिहार का उपेक्षा" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हाँ, तो उपरोक्त समाचार में कही गई मुख्य बातें क्या हैं; और

(ग) उस पर केन्द्रीय सरकार की प्रतिक्रिया क्या है ?

सूचना और प्रसारण मंत्रालय में उपसचिव (कुमारी कुमुदबेन एम० जोशी): (क) और (ख). जी, हाँ। 7-11-80 के "जनशक्ति" के नगर संस्करण में "दूरदर्शन केन्द्र निर्माण के मामले में बिहार की उपेक्षा";